

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1294 of 2019

IN THE MATTER OF:

M/s Balaji Associates

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1308 of 2019

IN THE MATTER OF:

Shree Padmalaya Petroleum

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1310 of 2019

IN THE MATTER OF:

Zenith Infrastructure

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1311 of 2019

IN THE MATTER OF:

Pest Control Ideal

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1312 of 2019

IN THE MATTER OF:

Jai Lahari Enterprises

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1313 of 2019

IN THE MATTER OF:

NKS Infra & Contract

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1315 of 2019

IN THE MATTER OF:

**Abhijeet Intelligence Security
and Labour Supplier**

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1316 of 2019

IN THE MATTER OF:

M/s. Scop Infrastructure and Company

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1317 of 2019

IN THE MATTER OF:

M/s. M. N. Patil

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1319 of 2019

IN THE MATTER OF:

M/s. Patel Erectors

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

**Company Appeal (AT) (Insolvency) No. 1294 of 2019 &
Company Appeal (AT) (Insolvency) No. 1308 & 1310 of 2019 to 1313 of 2019 &
Company Appeal (AT) (Insolvency) No. 1315 of 2019 to 1317 of 2019
Company Appeal (AT) (Insolvency) No. 1319 of 2019 to 1323 of 2019**

With

Company Appeal (AT) (Insolvency) No. 1320 of 2019

IN THE MATTER OF:

Krishna Construction

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1321 of 2019

IN THE MATTER OF:

M/s. Saibaba Mahadev Mandowkar

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1322 of 2019

IN THE MATTER OF:

Vinod Maniyar

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1323 of 2019

IN THE MATTER OF:

M/s. D.R. Engineering Services

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

Present:

For Appellant:

Mr. Hrishikesh Chitale, Advocate.

For Respondent:

Mr. J. Sagar, Mr. Manish Kumar Jha, Mr. Ashish Joshi and Mr. Yohann Limathwalla, for R-1.

Mr. Rohit Rajershi and Mr. Aadarsh Prakash, for R-3, R-4.

ORDER
(Virtual Mode)

08.02.2021: In terms of the Order dated 07.01.2021, parties have exchanged their Written Notes of Submissions.

Pleadings in this case is complete.

Learned Counsel for the Appellant is present. Learned Counsel for the Respondent is also present.

List this case under the heading 'for Hearing' on **25th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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